ITEM NO.13 COURT NO.4 SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.20635/2011
(From the judgment and order dated 08/10/2010 in WPC No.7963/2010 of The HIGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA & ORS. Petitioner(s)
VERSUS
JAGABANDHU PANDA Respondent(s)
(With office report)
WITH
S.L.P.(C)...CC NO. 12322 of 2011
(For permission to file SLP and office report)

Date: 06/01/2012 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)
SLP(C) 20635/11 Mr. L. Nageswara Rao, Sr. Adv.
Mr. Shibashish Misra, Adv.

SLP(C) CC 12322/11 Mr. J.K. Das, Sr. Adv.
Mr. P.P. Nayak, Adv.
Mr. Parmanand Gaur, Adv.

For Respondent(s) Mr. Bharat Sangal, Adv.
Ms. Vernika Tomar, Adv.
Ms. Srijana Lama, Adv.
for Mr. Anupam Lal Das,Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO. 20635/2011

List for final disposal.

SLP(C)...CC NO. 12322/2011

Tag with Special Leave Petition (Civil) No.20635 of 2011.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master